

F.No. 01(04)/Tour/CESTAT/2017  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated 18.12.2017

ORDER NO. 56 OF 2017 (TOUR)

Hon'ble President is pleased to order the following tour program of Hon'ble Members to the station as mentioned against each and back to the extent given below:

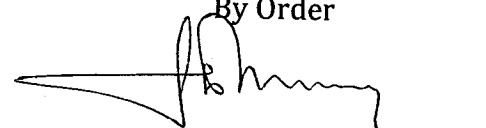
<u>NAME</u>	<u>FROM</u>	<u>TO</u>	<u>PERIOD OF TOUR</u>	
* MS. ARCHANA WADHWA, M(J)	CHENNAI	ALLAHABAD	1.1.2018	12.1.2018
	ALLAHABAD	KOLKATA	15.1.2018	19.1.2018
**SH. M.V. RAVINDRAN, M(J)	MUMBAI	AHMEDABAD	1.1.2018	12.1.2018
SH. B. RAVICHANDRAN, M(T)	DELHI	CHENNAI	22.1.2018	2.2.2018
SH. ANIL CHOUDHARY, M(J)	ALLAHABAD	DELHI	4.1.2018	12.1.2018
SH. M.M. DAMODHAR, M(T)	CHENNAI	HYDERABAD	22.1.2018	2.2.2018

The Hon'ble Members are eligible for TA/ DA as per rules.

\* Hon'ble Ms. Archana Wadhwa, Member (J) will proceed to CESTAT Chennai on completion of her tour to CESTAT Kolkata.

\*\* Hon'ble Shri M.V. Ravindran, Member (J), who is presently on tour to CESTAT Mumbai will proceed to CESTAT Hyderabad on completion of his tour to CESTAT Ahmedabad.

By Order

  
(A. Mohan Kumar) 18/12/17  
Registrar

Copy to

1. SPS to Hon'ble President, CESTAT, Delhi
2. SPS to all the concerned Members.
3. SPS to Sr.Member, Mumbai/Chennai/ Kolkata/ Ahmedabad/ Allahabad/ Hyderabad
4. PA to Registrar, CESTAT, New Delhi.
5. Dy. Registrar/Asstt. Registrar, CESTAT, Delhi/Mumbai/Chennai/ Kolkata/ Ahmedabad/ Allahabad/ Hyderabad
6. Accounts Section, CESTAT, New Delhi
7. Caretaking Section/ Website
8. Guard file/Office copy